

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/12/2016  
**NAME OF THE PETITIONER(S)** : Ram Kumaran Thangam  
**NAME OF THE RESPONDENT(S)** : Shri Panchami Cargoes Private Limited  
**UNDER SECTION** : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

*Mallikarjun*  
(H. Vasa Shankar)  
For R. Prithviraj

*Counsel for  
PETITIONER.*

*Mallikarjun*

*R. Prithviraj Pandian*

*Counsel for*

**ORDER**  
*Respondents*

*For the*

Counsel representing both parties present. The matter is posted for continuation of arguments. Put up on 14.12.2016 at 10.30 A.M.

*ly*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)